

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 12

**CA 238/2022 CA 93/2021 CA 640/2022 in C.P. 3638/(MB)/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **17.01.2023**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing  
and Financial Services Ltd. & Ors**

*Appearance (via video-conference):*

For the Applicant – CA 238 : Ms. Pooja V. Thorat, Advocate  
For the Applicant – CA 640 : Adv. Akhil Nene i/b JSA  
For Respondent – CA 640 : Mr. Animesh Bisht a/w Ms. Drishti Das  
and Ms. Roma Bhojani i/b Cyril  
Amarchand Mangaldas

Section 241-242, 242(4), 420 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 20.01.2023, for further consideration and hearing. Registry is directed to retain the position of this matter, High on Board, on the adjourned date.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)